

/ADVANCE COPY/

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART II SECTION 3, SUB-SECTION (ii) )

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMERCE**

**NOTIFICATION NO. 28(RE-98) /97-02**

**NEW DELHI : DATED THE 30<sup>th</sup> OCTOBER, 1998**

S.O. (E) – In exercise of the powers conferred by section 5 of the Foreign Trade (Development and Regulation ) Act, 1992 (No. 22 of 1992) read with paragraph 4.1 of Export and Import Policy, 1997-2002, and in supersession of earlier Public Notice Nos.47 and 50 dated 08.10.98 and 15.10.98 respectively issued on the subject, the Central Government hereby makes the following amendments in the ITC(HS) Classification of Export and Import Items 1997-2002(RE-98), as amended from time to time, namely-

| EXIM Code    | Item description             | Policy            | Conditions relating to the Policy                                                                      | Import under SIL/Public Notice                                                                                                                                                                                                                          |
|--------------|------------------------------|-------------------|--------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 500200<br>00 | <b>Raw Silk (not thrown)</b> | <i>Restricted</i> | Permitted to be imported against a licence or in accordance with a Public Notice issued in this behalf | Import of Mulberry Raw Silk conforming to Grade 2A and above only is permitted against Special Import Licence (SIL). However, c.i.f. value of the surrendered Special Import Licence (SIL) shall be three times the c.i.f. value of the imported goods. |

This issues in public interest.

**( N.L. LAKHANPAL )**

**DIRECTOR GENERAL OF FOREIGN TRADE  
AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA**

Copy to all concerned;

By Order etc.

**( L.B. SINGHAL )**

**JOINT DIRECTOR GENERAL OF FOREIGN TRADE**

(Issued from File No . 01/93/214/00001/AM99/M-439)

-